

Qty: Lakh MT

V: Value Rs. Crores (FOB)

1990-91

<i>Name of the country</i>	<i>Qty.</i>	<i>Value</i>	<i>Wt. Av. per kg. (Rs.)</i>
** EEC	0.200	23.03	11.51
USA	0.122	9.76	8.13
@ Nepal (ex-factory)	0.200	11.48	5.74
Sri Lanka	0.125	7.39	5.68
Maldiva	0.003	0.24	8.33
Total	0.650	51.90	—

** 1988-89 W. Germany
 1989-90 Holland
 1990-91 Belgium
 @ Supplied levy sugar
 (Source : STC, New Delhi.)

[Translation]

Loans to Bihar Under Ardrs

819. SHRI LALIT ORAON: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Bihar in regard to enhancement of loan given to the State under the Agricultural and Rural Debt Relief Scheme, 1990;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). A request from the State Government of Bihar was received by Government of India in September, 1990 for meeting the entire cost of the Debt Relief provided by Cooperatives in the State under the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990. The decision taken by Government was that Reserve Bank of India (RBI) will provide concessional loan through the National Bank for Agriculture & Rural Development (NABARD) to State Cooperative Banks (SCBs) and State Land Development Banks (SLDBs) to enable State Governments to meet their share of 50% of the cost of debt relief provided by the Cooperatives. The State Government of Bihar was advised in December 1990 accordingly.

THE MINISTER OF STATE IN THE